

**SUPREME COURT OF INDIA**

Prabhjindeer Kaur

Vs.

Jasminder Singh

R.P.(Civil)No.1549 of 2007

(Tarun Chatterjee and Dalveer Bhandari,JJ.)

05.02.2008

**ORDER**

R.P.(Civil) No. 1549 of 2007 IN SLP(C) No.19303 of 2007

1. We have carefully gone through the Review Petition and the connected records. We do not find any merit therein.

2. The Review Petition is, accordingly, dismissed.